

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 484 & 485 of 2016
in DFR No. 2344 of 2016**

Dated : 25th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

**M/s Ultratech Cement Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Saurav Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan a/w
Ms. G. Maheshwari for R-2

ORDER

IA Nos. 484 & 485 of 2016

(Appls. for condonation of delay in filing & refiling the appeal)

List these applications on **03.11.2016.**

(I.J.Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson